GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 4111 TO BE ANSWERED ON 10.08.2016

FAKE CASTE CERTIFICATES

4111. PROF. A.S.R. NAIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether cases of securing jobs against the posts reserved for the Scheduled Castes and Scheduled Tribes on the basis of fake caste certificates have come to the notice of the Railways;
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether such cases have been been investigated; and
- (d) if so, the details thereof along with the action taken by the Railways against the persons found guilty and the measures taken to check such misuse?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4111 BY PROF. A. S. R. NAIK TO BE ANSWERED IN LOK SABHA ON 10.08.2016 REGARDING FAKE CASTE CERTIFICATES

- (a) Yes, Madam.
- (b) to (d) 61 complaints of fake caste certificates have been received from 2013 till date. The details of such cases are mentioned below:-

S.No. 1.	Details Under Investigation	No. of cases 41 cases
(i)	Found Genuine	04 cases
(ii)	Removed from service	13 cases
(iii)	Under DAR proceedings	03 cases

Standing instructions were issued on 01.10.1982 circulating therewith a copy of Ministry of Home Affairs letter dated 29.06.1982 regarding verification of caste certificates produced by the candidates wherein it has been laid down that each officer who has been assigned the responsibility of recruitment or maintenance of the Service Records of the employees should ensure that Scheduled Caste/ Scheduled Tribe certificates issued by the civil authorities are properly checked. If any discrepancy is noticed in such certificates, it should be immediately brought to the notice of the civil authorities for necessary action. The above instructions have been reiterated from time to time and latest on 23.06.2016 circulating therewith a copy of Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training's O.M. dated 08.10.2015 in the matter to all the Zonal Railways/ Production Units etc., to follow the extant instructions.
